

[*Translation*]

**Export of wheat to Pakistan**

793. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of COMMERCE be pleased to state :

(a) whether Government are considering proposal to export wheat to Pakistan;

(b) if so, the quantity of wheat likely to be exported and terms and conditions thereof; and

(c) whether any agreement with Pakistan has been reached in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) to (c) Efforts to export wheat to Pakistan are continuing. No contract has, however, been entered into for export of wheat to Pakistan.

**Discussions with Pakistan to check smuggling of narcotics**

794. SHRI CHANDRA SHEKHAR TRIPATHI : Will the Minister of FINANCE be pleased to state :

(a) whether Government have had discussions with Pakistan to check the smuggling of narcotics ; and

(b) if so, the salient features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Modalities to check smuggling of narcotics were discussed at the second meeting of India-Pakistan Joint Commission held from the 2nd to 4th July, 1985 at New Delhi.

(b) It was agreed that the respective intelligence and enforcement agencies of the two countries would mutually exchange, for appropriate action, information regarding seizures of narcotics, persons arrested and other

relevant details and develop intelligence on suspected narcotics smugglers operating between Pakistan and India through sea-ports airports and land routes.

[*English*]

**Steps taken to increase export from Orissa**

795. SHRI CHINTAMANI JENA : Will the Minister of COMMERCE be pleased to state :

(a) the names of the items which are being exported from Orissa;

(b) the amount of those items exported from Orissa during the years 1983-84 and 1984-85;

(c) whether there is an increase in the export from Orissa during the year 1984-85, if so, by how much; and

(d) what steps are being taken by Government to increase the export from Orissa ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) to (d) State-wise export statistics are not compiled. Export Promotion measures are formulated product-wise for the country as a whole.

**Increase in Coal Prices**

796. SHRI CHINTAMANI JENA : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether since nationalisation coal prices have been revised as many as six times;

(b) the coal price in 1974 and the present coal price per tonne;

(c) whether Government propose to raise the price of coal and if so, how much;

(d) whether Government received any representation from the coal consuming industries association against the hike of coal price in the country;

(e) if so, the details thereof; and

(f) the action taken by Government in this regard ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) Yes, Sir.

(b) In 1974 the average pit-head price of coal produced by Coal India Limited was Rs. 47.50 per tonne and that by Singareni Collieries Company Limited was Rs. 50.50 per tonne. The present average pit-head price of coal produced by Coal India Ltd. and Singareni Collieries Co. Ltd. is Rs. 183.00 and Rs. 192.00 per tonne respectively.

(c) to (f) Some representations from the consuming sectors have been received against the anticipated increase in coal prices. However, no decision has so far been taken in this regard.

[*Translation*]

**Schemes funded under United Nations Development Programme**

797. SHRI KRISHNA PRATAP SINGH : Will the Minister of FINANCE be pleased to state :

(a) the names of the schemes funded by the United Nations Development Programme in progress in the country at present; and

(b) the amount provided under the above programme for these schemes and progress thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) The relevant details are given in the statement laid on the Table of the House [Placed in Library. See No. LT—1240/85].

**Insurance amount payable as a result of air crashes and floods etc.**

798. SHRI KRISHNA PRATAP SINGH : Will the Minister of FINANCE be pleased to state :

(a) the breakup of the amount of insurance money that became payable during 1984-85 as a result of air crashes, floods, arson, riots and cyclones respectively;

(b) percentage of the persons out of those involved in these accidents, riots and natural calamities in whose cases insurance money was paid and those who were insured ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The break-up of the total insurance claims payable during 1984-85 is as under :—

Nature of accident	Amount (In crores of rupees)
Air-crashes	168.07
Floods/cyclones	63.56
Riots	103.10

(b) Compensation claims are payable to 93% of the persons involved. The actual payments of compensation in respect of 307 passengers of Air India's "Kanishka" has to be determined after taking into account various factors viz. earning capacity, age, etc. of the deceased passengers. The remaining 7% belong to the Air India and Indian Airlines crew members who do not have any accident insurance cover with the GIC. These carriers have self-insurance scheme for their employees. GIC's subsidiaries are not liable to pay any accident claim in respect of persons involved in riots, floods, cyclones, etc., unless they had taken out personal accident insurance covers separately. Information regarding the number of persons who had taken out personal accident policies and who were involved in such calamities is not readily available.

[*English*]

**Rural Banks in Districts**

799. SHRI RAM PYARE PANIKA : Will the Minister of FINANCE be pleased to state :